

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.08.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt Ltd & Ors.	Aditya Diwan	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
3.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edujuganti-R1 PBA Srinivasan- R2
4.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	
5.	Comp. App (AT) (Ins) No. 213 of 2020	Praveen Kumar Sharma Vs. Arcee Trading Corporation & Ors.	S.K. Sharma	B.K. Gautam
6.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Ashly Cherian

For Hearing

7.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	Naresh Kumar Sangam-R23 to R26 Krishna Rao Inturi-R1 S. Chidambarm-R2 Nitini Chowdhary- R7
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

8.	Comp. App. (AT) (Ins) No. 385 of 2020 Part Heard	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka- IRP
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**